

5

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 01.02.2021

**THROUGH VIDEO CONFERENCING**

**CAUSE LIST**

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP No. 219/BB/2020	For admission (obj not filed)	Sec 241- 242 of CA 2013	Ranshir Hebbar & Anr	S Sriranga, Adv	Converg-ytics Solutions Pvt Ltd	Sahana Basavapatna

ADVOCATE FOR PETITIONER/s: S. S. Nagananda, Sr. Counsel also  
Pradeep

ADVOCATE FOR RESPONDENT/s: Sahana Basappa, R 1 & 2

**ORDER**

Heard Shri S S Nagananda, learned Senior Counsel along with Shri Pradeep, learned Counsel for the Petitioner and Ms. Sahana Basavapatna, learned Counsel for the Respondent Nos.1 & 2, through Video Conference.

Admit, Issue Notice to the Respondent. Registry is directed to issue notice to the Respondent, through email, and learned Counsel for the Petitioner is also permitted to take notice to the Respondent, through their authorised email along with copy of C.P., and material papers as well as by Speed Post, and submit proof of service before the next date of hearing.

Post the case on **15.02.2021**, for consideration of the interim reliefs.

  
**MEMBER (T)**

  
**MEMBER (J)**